

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/638/(IB)/CB/2017
NAME OF THE PETITIONER(S) : GIMPEX PVT LTD
NAME OF THE RESPONDENT(S) : SURANA CORPORATION LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	K. Anura Pradeesh . For AAV Partners	Counsel for operational auditor	

ORDER

Counsel for petitioner present. Counsel for respondent called but was absent.
Counsel for petitioner is directed to send private notice to the respondent for
appearance and for making submissions on the next date of hearing. Put up on
07.12.2017.

-sd-
S Vijayaraghavan
Member (Technical)

-sel-
K Anantha Padmanabha Swamy
Member (Judicial)

bc